

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 221 of 2019

IN THE MATTER OF:

Rahul Sayal

...Appellant

Versus

S.S. Conbuild Pvt. Ltd.

...Respondent

Present

For Appellant: Mr. R.K. Gupta, Mr. Swapnil Gupta and Ms. Neelambika Singh, Advocates.

For Respondent: Mr. Saurabh D. Karan Singh, Advocate.

ORDER

02.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 18th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/gc